NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **31.07.2025** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE)**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 345/2025 For Condone Delay IA No. 1035/2025	Govt of Tamil Nadu, Commercial Taxes and Registration Department, Rep by State Tax Officer Nagercoil Rural Circle Vs S. Rajendran Liquidator of Shree Ganesh EPC Pvt Ltd	Mr. B Vijay	
2.	Comp App (AT) (CH) (Ins) No. 346/2025 For Condone Delay IA No. 1037/2025 For Exemption IA No. 1038/2025	BIL Infratech Ltd Vs Legacy Global Projects Pvt Ltd	Mr. Rajesh Lihala, CA	
3.	Comp App (AT) (CH) (Ins) No. 347/2025 For Stay IA No. 1039/2025	K Paramasivam Discharged Director, Sri Maharaja Theme Parks and Resorts Pvt Ltd & Anr. Vs Aneetha Subramaniam, Liquidator of Sri Maharaja Theme Parks and Resorts Pvt Ltd	Mr. PJ Rishikesh	
4.	Comp App (AT) (CH) (Ins) No. 348/2025 Interim Injunction IA No. 1040/2025 For Stay IA No. 1041/2025	Manjeera Realty LLP Vs Valentis Laboratories Pvt Ltd & 2 Ors.	Mr. TK Bhaskar	Mr. VVSN Raju For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 337/2025	Samunnati Agri Value Chain Solutions Pvt Ltd	Mr. Raja Shekar Rao Salvaji	
	(With defects)	Vs Nekkanti Sea Foods Ltd		
6.	Comp App (AT) (CH) (Ins) No. 900862/2024	Maharashtra Industrial Development Corporation Vs V. Venkatachalam, RP	Ms. Iraa Dube Patil	
	(With defects)	of Sai Wardha Power Generation Limited		

For Orders/Clarification (Dismissed)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 901470/2025 (9805111/01470/2024)	Shakti Bhushan Vs Titan company Ltd	Mr. Shakti Bhushan (Party-in-person)	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 1042/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors.	Mr. Jerin Asher Sojan	Mr. M Kumaresan- R1 Mr. Anand- R2 Mr. Pranava Charan R3 Mr. Menon-R4 Mr. Varun Srinivasan R5
9.	IA No. 746/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024 For Additional Docs IA No. 1109/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd. Vs Water Resources Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
10.	IA No. 830/2025 (For Additional Docs) in Comp App (AT) (CH) No. 52/2025 For Stay IA No. 590/2025 For Exemption IA No. 591/2025 For Additional Docs. IA No. 592/2025	Dr. Sunny Davis Ayyala Vs Thrithva Healthcare Pvt Ltd & 8 Ors.	Mr. L Venkateshwar Rao	Mr.Y Suryanarayana For Caveator Mr. Manoj Kumar Koyalkar, PCS- R2

For Direction (Requests for adjournments will not be entertained for the matters listed under this caption)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr	Mr. Pawan Jhabakh	Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
12.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr	Mr. Philip Mathew	Mr. PS Ganesh- R1

For Direction

		Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
(To Adin Comp (Ins) l For E IA No	D. 1034/2025 Adv. Hg.) p App (AT) (CH) No. 433/2023 Exemption D.1334 & 5/2023	PRG Buildcon India Pvt. Ltd. Vs Riddhima Estates Pvt. Ltd	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasenan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023 & 426/2025 For Direction IA No. 660/2025	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
15.	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No. 750/2023 & 428/2025 To Adv. Hg. IA No. 429/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore-R1 Mr. VVSN Raju- R2

16.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd. (In Liquidation) & Anr	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1 Mr. R Vishnu- R2
17.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
18.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
19.	Comp App (AT) (CH) No. 62/2024 For Stay IA No. 880/2024	Beena Thomas Vs Mohamed Biju & 2 Ors	Mr. Pranava Charan	Mr. Mohan Pulickkal R1- R3
20.	Comp App (AT) (CH) (Ins) No. 324/2024 For Stay IA No. 875/2024 For Exemption IA No. 876/2024	Korba Power Ltd. Vs Water Resources Dept, Chattisgarh	Mr. Ramakant Rai	Mr. Sai Srujan Tayi
21.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & Anr. WITH	Mr. BSV Prakash Kumar	
22.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & 2 Ors.	Mr. BSV Prakash Kumar	Mr. Anant Merathia- R1
23.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Rohan Aloor- R2
24.	Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Rep by RP, Birendra Kumar Agarwal & 3 Ors WITH	Mr. TK Bhaskar	Mr. VVSN Raju- R1

25.	Comp App (AT) (CH) (Ins) No. 456/2024 For Stay IA No. 1244/2024	S2Tech.com India Pvt Ltd Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Ltd & Anr	Mr. M Ramu	Mr. VVSN Raju- R1 Mr. Sanjay Kishore- R2
26.	Comp App (AT) (CH) No. 10/2025 To dispense with IA No. 137/2025	Big Bang Boom Solutions Pvt Ltd Vs Centauri Composites Pvt Ltd & Anr.	Mr. R Sivaraman	Mr. BV Satish Kumar- R1 R2
27.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr.	Mr. Varun Srinivasan	Mr. P Prashanth- R1
28.	Comp App (AT) (CH) (Ins) No. 19/2025 For Stay IA No. 85/2025 To dispense with IA No. 86/2025	Tamilnadu Mercantile Bank Ltd Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd & Anr WITH	Mr. Rajendran Raghavan	Ms. S Umamaheswari R1 Mr. P Prashanth- R2
29.	Comp App (AT) (CH) (Ins) No. 20/2025 For Stay IA No. 92/2025 To dispense with IA No. 94/2025	Tamilnadu Mercantile Bank Ltd. Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd & Anr. WITH	Mr. Rajendran Raghavan	Ms. S Umamaheswari - R1
30.	Comp App (AT) (CH) (Ins) No. 21/2025 For Stay IA No. 96/2025 For Dispense with IA No. 97/2025	Tamilnadu Mercantile Bank Ltd. Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd. WITH	Mr. Rajendran Raghavan	
31.	Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024 To Adv. Hg. IA No. 58/2025	SV Ramasamy Guarantor of Swastik Spinners (India) Pvt Ltd Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors	Mr. P Prashanth Mr. Gautam S. Raman	Mr. Rohan Rajasekaran- R1 Ms. S Umamaheswari - R3
32.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt. Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt. Ltd. & 3 Ors WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore- R3 R4

33.	Comp App (AT) (CH) (Ins) No. 199/2025 To dispense with IA No. 562/2025 For Stay IA No. 563/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
34.	Comp App (AT) (CH) (Ins) No. 200/2025 To dispense with IA No. 564/2025 For Stay IA No. 565/2025	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd. & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Construction Ltd. & 3 Ors. WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Palash Taing- R3
35.	Comp App (AT) (CH) (Ins) No. 217/2025 To dispense with IA No. 600/2025 For Stay IA No. 601/2025	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramanian	Mr. Palash Taing
36.	Comp App (AT) (CH) (Ins) No. 229/2025 For Additional Docs IA No. 652/2025 To dispense with IA No. 655/2025	Atchut Institute of Excellence Vs LEO Meridian Infrastructure Projects & Hotels Ltd.	Mr. Ambili Menon	Mr. Edward James
37.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors.	Mr. Ishaan Agrawal	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator for Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
39.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/202	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) for Ind – Barath Power (Madras) Ltd & 13 Ors WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal R12 Mr. Narendar Naik R13

40.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No. 192/2023	Ashish Arjun Kumar Rathi, Liquidator of Ind-Barath Power (Madras) Ltd Vs Kanumuru Raju Raghu Rama Krishna & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12
41.	Comp App (AT) (CH) (Ins) No. 126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd Vs IVRCL Ltd & Anr	Mr.R Imayavaramban	Mr. Nityavendhan K
42.	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi
43.	Comp App (AT) (CH) No. 58/2022 For Urgent Hearing IA No. 655/2022 For Stay IA No. 654/2022	SP Arunkumar & Anr. Vs Mira Alloy Steels Pvt. Ltd. & Anr.	Mr. R Vidhya Shankar	Mr. Roshan Atiq M R2
44.	Comp App (AT) (CH) (Ins) No. 318/2022 For Stay IA No. 673/2022 For Exemption IA No. 674/2022	Chief Executive Officer Vs P. Sriram, Liquidator of Bharat Coal Chemicals Ltd.	Mr. Saai Sudharsan	Mr.S Sathiyanarayanan
45.	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	VV Raghupathi Rao Vs Bank of Maharashtra, SAMB & Anr	Mr. TVL Narasimha Rao	Mr.T Ravichandran R1
46.	Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt Ltd Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors	Mr. K Gaurav Kumar	Ms. I. Kalaivani, PCS R1-R3
47.	Comp App (AT) (CH) (Ins) No. 31/2025	Poorna Chandra Vs Surabhi Chits Ltd.	Mrs. Lakshmi Menon	Mr. Akshay V Jain

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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